

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:374

ANSWERED ON:18.12.2014

PROMOTION OF YOUTH ACTIVITY AND TRAINING

Gawali (Patil) Ms. Bhavana;Sawant Shri Arvind Ganpat

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the norms laid down by the Government for granting financial assistance to promote youth activity and training in rural areas of the country along with financial assistance provided to various organisations including Non-Governmental Organisations during the last three years, State-wise;
- (b) whether any mechanism exists with the Government to ensure that the financial assistance provided is not misused or diverted for any other purpose;
- (c) if so, the details thereof;
- (d) whether certain instances of irregularities in utilisation of funds and non-submission of utilisation certificates by Non-Government and Voluntary Organisations has been reported; and
- (e) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 374 for reply on 18th December, 2014

(a) to (c) The Ministry of Youth Affairs and Sports provides financial assistance to State level NGOs to promote youth activities and training all over India including rural areas of the country as per the Scheme guidelines for National Programme Youth and Adolescent Development (NPYAD) of Department of Youth Affairs, Ministry of Youth Affairs & Sports. Details of financial assistance provided to various organizations including State level Non-Governmental Organizations during the last three years, state-wise are given in Annexure I.

(b) & (c) The monitoring mechanism is inherent in the scheme of NPYAD, as the grantee organization, on completion of programme, is required to submit the details of the activities done under the programme along with performance report, list of participants indicating their age, gender, caste, funds utilization certificate and accounts statement duly signed by a Chartered Accountant, and an Inspection Report signed by either a State Govt. Officer or by a District Youth Coordinator of NYKS. The grants to PIAs are sanctioned every year after evaluation of their performance.

(d) & (e) Do not arise.